NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/139/ (IB)/2017

NAME OF THE PETITIONER(S)

: BULDANA URBAN CREDIT CARE PVT LTD

NAME OF THE RESPONDENT(S)

: VINKEM LABS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A.m. JLANGO COUNSEL FOR

2. L. ABIRAMI

Counsel for Respondent (k. Sumathi)

ORDER

Counsel for petitioner present. Counsel for respondent present. Counsel for respondents filed additional typeset and furnished copy of the same to the other side. Time extended at request for submitting arguments. Put up on 11.07.2017 at 2.30 P.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)